

Seventeenth Loksabha

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Title: Regarding completion of four ROBs in lieu of Railway Level Crossings

SHRI THOMAS CHAZHIKADAN (KOTTAYAM): Hon. Chairperson, Sir, thank you very much for giving me an opportunity to raise a matter of urgent public importance concerning my Parliamentary Constituency.

Hon. Chairperson, Sir, in my Parliamentary Constituency, there were proposals for the construction of eight ROBs in lieu of level crossings on railway line from Chingavanam to Thrippunithura.

Out of the eight ROBs, one at Poovanthuruth and another at Manjoor were completed at the time of doubling of railway line. In the case of two ROBs, that is, one at Caritas and another at Mulanthuruthy, the railway portion is completed and the construction of approach roads have recently been started by the Government of Kerala.

With regard to the rest of the four ROBs, *namely*, Kureekad in lieu of LC No. 11, Kaduthuruthy in lieu of LC No. 21, Kuruppanthara in lieu of LC No. 22, and Kothanalloor in lieu of LC No. 23, even though the Railways have given approval for the construction of these ROBs, the work has not started so far. There is heavy road traffic through these level crossings. Therefore, the construction of these four ROBs is very important.

Hon. Chairperson, Sir, through you, I request the hon. Railway Minister to intervene in this matter and give directions to expedite the construction of these four ROBs at Kureekad, Kaduthuruthy, Kuruppanthara, and Kothanalloor.

Thank you, Sir.